

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-380(PB)/2017**

**IN THE MATTER OF:**

M/s. Uniword Telecom Ltd.  
v.  
Autopal Industries Limited

.... Applicant/Petitioner

.... Respondent

**under Section 9**

**Order delivered on 09.02.2018**

**Coram:**

**R. Varadharajan**  
**Hon'ble Member (J)**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/Petitioner: Mr. Chandra Shekhar Yadav, Advocate

For the Respondent(s): Mr. Naresh Kumar Sejvani, Advocate

**ORDER**

By order of the Bench, the matter is listed for hearing on 09.03.2018.



**(Nirmala Vincent)**  
**Court Officer**